

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**SINGLE PRINCIPAL BENCH**

**ITEM No. 15**  
**TA (IBC)- 22(PB)/2024**

**IN THE MATTER OF:**

Apple Sponge & Power Limited  
Vs  
Punjab National Bank

... Applicant/Petitioner  
... Respondent

**Order under Section Rule 16(d) NCLT, 2016.**

**Order delivered on 19.07.2024**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant :  
For Respondent :

**ORDER**

Renotified **to 23.07.2024.**

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**(KAMAL SULTANPURI)**  
**JOINT REGISTRAR**